THE ST. N. LANS.

So far as Central assistance is concerned the position is as follows :

The Gandhi Peace Foundation has received grants from the Central Government organizations amounting to Rs. 15,08,071 during 1974-76 and 1977-70. The grnats from State Governments were placed at Rs. 2,25,295 during the years 1977-79. Then, during the period 1973 to April, 1980, the Foundation had also received funds totalling Rs. 26,73,320 from foreign sources.

WRITTEN ANSWERS TO QUES-TIONS

Common CDA for A.F.H.Q.

*456. SHRI RAJNATH SONKAR SHASTRI & Will the Minister of DE-FENCE be pleased to state :

(a) whether it is a fact that the civilians of AFHQ undergo great inconvenience and hardship on account of their transfer from one headquarter to another when their CDA also changes;

(b) if so, whether a common CDA is proposed to be created at New Delhi and

(c) if not, reasons therefor ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Change of Accounting and Disbursing Agency did sometimes cause inconvenience or hardship when a civilian emloyee of the AFHQ was transferred from one HQrs to another.

(b) The newly created office of the CDA (Headquarters), New Delhi, has been entrusted with thework regarding pay and allownaces of civilian employees in AFHQ and Inter-Service organisations. This office has started functioning with effect from 15-1-1981.

(c) Does not arise in view of (b) above.

Foreign Collaborations in Tooth Paste, Drinks, Razors and Refrigerators

*467. SHRI S.B. SIDNAL : Will the Minister of INDUSTRY be pleased to lay a statement showing :

(a) the number of industries having foreign collaboration in the manufacture of tooth paste, soft drinks, razors and refrigerators; (b) the tetal amount of foreign capital invested in the companies manufacturing items of basic needs; and

(c) the profits made by these companies during the last three years ?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) No company engaged in the manufacture of toot h paste, soft drinks, razors and refrigerators is having foreign technical collaboration.

(b) and (c). The scope of the question is not clear and as such it is not possible to give a specific reply.

Equipping Universities with Computers

*468. SHRI GHULAM MOHAM-MAD KHAN : Will the PRIME MI-NISTER be pleased to state :

(a) whether it is proposed to equip all Universities, regional engineering colleges and technical institutions with computers;

(b) whether computers for this purpose will be procured indigenously or imported from abroad;

(c) whether the procurement of computers has been entrusted to the Department of Electronics; and

(d) the necessary infrastructural facilitics created by the Department of Electronics and the details thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) Y s, Str.

(b) Two different specifications to meet varying requirements of higher educational institutions were drawn up by a specialist Committee set up by Department of Electronics. Enquiries were then floated to local manufacturers to see whether they had the capability and capacity to develop and produce such systems. Replies from these manufacturers have been received and are being evaluated to see whether they can meet the required procurement criteria.

(c) Yes, Slr.

(d) The Department of Electrics (DOE) normally is not involved in creation of infra-strutural facilities for setting up computer centres except in the case of Regional Computer Centres. Before a clearance for import of a conputer system is given, the DOE examines, if pecessary, infrastructure in terms of building air-conditioning, staff etc. is available or at least if funds for the purpose have been provided. The funds made available by the Ministry of Education and Culture under the direct Central Assistance Scheme for providing Computer Facilities also include the funds to be used for creation of there infrastructural facilities.

Findings of Experts Team of B.H.E.L.

*469. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Bharat Heavy Electricals had sent a team of Experts to various power stations that are using its power generating equipment to locate faults and to rectify them;

(b) if so, with what results ; and

(c) whether the State Electricity Boards have expressed satisfacation with the results achieved ?

THE MINISTER OF INDUSTRY LABOUR (SHRI NARAYAN AND DATT TIWARI) : (a) Yes, Sir. During September-October, 1980, a joint team consisting of Central Electricity Authority, B. H. E. L., Instrumentation Ltd., Kota and the concerned State Boards was formed and Electricity visited 13 sites where 200/210 MW sets are installed. This apart, individual BHEL's teams from foreign collaborations also visited some 200/210 MW Power Stations during February-March, 1981.

(b) Teething troubles with the sets were identified and a time-bound programme for rectification has been worked out. The operation of equipment has improved considerably wherever the rectification work has been completed.

(c) Yes, Sir. In the Customer Workshop held on 25-8-1981, customers have expressed their satisfaction at the results.

Decisions at Nairobi Energy Conference

*470. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) details of the decisions of the U.N. Conference at Nairobi ; and

(b) reaction of Government of India to those decisions ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) The U.N. Conference on New and Renewable Source of Energy held at Nairobi from roth to 21st August 1981 adopted a Programme of Action covering policy and specific measures and areas for priority action in the field of new and renewable sources of energy. The areas for action include energy assessment and planning ; research, development and demonstration relating to rural and urban energy requirements ; transfer, adaptation and application of mature technologies; exchange of information and training of personnel. A framework for action is recommended at the national, regional and global levels. An Intergovernmental Committee to broadly guide the programme, and a mechanism of consultative meetings of donors, multilateral financing institutions and receipient countries for mobilising finances have also been recommended.

In addition, the Conference adopted Resolutions on the following subjects :

- 1. Integration of the energy strategy with soil, water and forest policies ;
- 2. Right of Nations to develop and control non-fossil fuel resources ;
- 3. Aggression against natural energy resources;
- Right of countries to transfer of technology;
- 5. Implementation of the Lagos Plan of Action and other regional plans in Asia and Latin America on new and renewable sources of energy;
- 6. New and renewable sources of energy in Namibia ;
- 7. New and renewable sources of energy in the context of rural development (introduced by India and Kenya);
- 8. Expressions of thanks to the host country.

(b) The recommendations contained in the Programme of Action and the Resolutions are generally in line with suggestions made and initiatives taken by India at the Conference. Several of the measures identified by the Conference are already being implemented in India as part of the national programme for the development of new and renewable sources of energy. Where necessary, new programmes will be initiated and ongoing programmes accelerated. Government will also participate fully in the international activities recommended by the Conference.